

PAKISTAN PRESIDENT'S STATEMENT  
ABOUT SETTLEMENT OF DISPUTES BET-  
WEEN INDIA AND PAKISTAN

\*117. SHRI SITARAM  
JAIPURIA :  
PT. BHAWANI PRASAD  
TIWARY :  
SHRI RAM SAHAI :

Will the Minister of EXTERNAL  
AFFAIRS be pleased to state:

(a) whether the Pakistan Presi-  
dent General Yahya Khan has expressed  
a desire to have peaceful settlement of  
outstanding disputes between India  
and Pakistan ;

(b) if so, whether the Government  
of India have received any communi-  
cation from him in this respect; and

(c) what is the reaction of the  
Government of India to the statement  
of the President of Pakistan?

THE MINISTER OF EXTERNAL  
AFFAIRS (SHRI DINESH SINGH) :

(a) Yes, Sir.

(b) No, Sir.

(c) The Government would welcome  
any response by Pakistan to the Indian  
proposals for the normalisation and  
improvement of Indo-Pakistan rela-  
tions.

IMPORT MONOPOLY BY S.T.C.

\*118. SHRI S. A. KHAJA MOHI-  
DEEN: Will the Minister of FOREIGN  
TRADE AND SUPPLY be pleased to  
state:

(a) whether many top industrialists  
of the country during the recent three-  
day session of the Federation of Indian  
Chambers of Commerce and Industry  
expressed the view that import mono-  
poly by the State Trading Corporation  
will harm the industry; and

(b) if so, whether Government intend  
to change their policy in the light of  
the views expressed by these industrial-  
ists?

THE DEPUTY MINISTER IN  
THE MINISTRY OF FOREIGN  
TRADE AND SUPPLY (CHOW-  
DHARY RAM SEWAK) : (a) At a  
session of the Federation of Indian  
Chambers of Commerce and Industry  
held on the 16th March, 1969, the  
view was expressed that complete cana-  
lisation of imports of industrial raw  
materials through the State Trading  
Corporation would not be in the larger  
interest of the national economy.

(b) No Sir, Government takes into  
consideration all relevant factors,  
including views expressed by Chamb-  
ers of Commerce etc. while revising  
import policy from time to time.

CLERICAL STAFF IN DEFENCE ESTAB-  
LISHMENTS

\*119. SHRI M. M. DHARIA : Will  
the Minister of DEFENCE be pleased  
to state:

(a) the number of L.D.Cs and  
U.D.Cs who have completed more  
than five years of service in various  
Defence Establishments in the country  
at present; and

(b) what steps are being taken to do  
away with the stagnation in these  
grades?

THE MINISTER OF DEFENCE  
(SARDAR SWARAN SINGH) : (a)  
The information is being collected and  
will be placed on the Table of the House.

(b) Various enquiries instituted and  
decisions taken by Government at the  
request of the Staff Side in the Joint  
Consultative Machinery of the Ministry  
of Defence, or otherwise, help in eradi-  
cating or reducing the problem of  
stagnation of clerical cadres in the  
Defence Establishments. Mention in  
this regard may be made of enquiries  
made by Armed Forces Standing  
Establishment Committees regarding  
ratio between Head Clerks and Clerks,  
an enquiry currently underway through  
a joint committee of the Official and  
Staff Sides to tackle specifically the  
problem of stagnation in certain esta-  
blishments and an enquiry under way  
to rationalise the grade structures in